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MCRC-38943-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUBODH ABHYANKAR

ON THE 8th OF SEPTEMBER, 2025

MISC. CRIMINAL CASE No. 38943 of 2025

SADDAM HUSSKAIN

Versus

THE STATE OF MADHYA PRADESH

.....
Appearance:

Shri Santosh Kumar Meena - Advocate for the applicant.

Shri Tarun Pagare- G.A. for the State.
.....

ORDER

After arguing for sometime, counsel for the applicant prays for withdrawal of this first bail application filed under Section 483 of Bharatiya Nagarik Suraksha Sanhita 2023.

2] Prayer is allowed.

3] Accordingly, present application stands *dismissed as withdrawn*.

(SUBODH ABHYANKAR)
JUDGE

Bahar